

IN THE HIGH COURT OF JHARKHAND AT RANCHI

M.A. No. 566 of 2018

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5/07.09.2021 List this case after two weeks.

Let the name of Mr. Manish Kumar, learned counsel be appeared in the daily cause list on behalf of the respondent insurance company and the name of Mr. Arbind Kumar Lall, learned counsel be deleted from the daily cause list.

(Ananda Sen, J)

Mukund/-